

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 10th February, 2016
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 119/2016 in Original Application No. 176/2015	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Nishant Kumar for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyay, Adv. for Applicant Mr. Nitin Khurana & Ms. Sakshi Popli, Advs., for R-1 Mr. A. Kr. Prasad, Adv. for R-2 Mr. Savitri Pandey, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil & Mr. Naginder, Advs. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary & Mr. Sanjay Kumar Pandey, Advs. for R-15 Mr. B. K. Sood, Adv. for R-16
3.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
4.	Original Application No. 376/2015 (M.A. No. 896/2015, M.A. No. 897/2015, M.A. No. 1321/2015 & M.A. No. 128/2016)	Shailesh Singh Vs. M/s. Aadi Best Consortium Pvt. Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Jagriti Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 Ms. Priyanka Swami, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-5 Mr. Rajkumar, Adv. for R-6 Mr. B. V. Niren, CGSC for R-7 Mr. A. Kumar Prasad, Adv.
5.	Original Application No. 484/2015	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Ajay Bhargava, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Rajkumar Adv. for R-4

			Mr. I. K. Kapila, Adv. for R-5 Ms. Savitri Pandey, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. B. V. Niren, Adv. for CGSC
FOR HEARING			
6.	Original Application No.33/2013 (T _{HC}) (M.A.No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-2 Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15
7.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 Mr. Anup Singh, Adv. for R-4 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-5 Mr. Satpal, for R-6 Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, for R-13
8.	Appeal No. 65/2013	Vimal Bhai Vs. State of Uttrakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. for the Appellant Mr. Rajiv Nanda, Standing Counsel with Mr. U. K. Uniyal, Adv. Gen. for R- 1 & 3 Ms. P. B. Singh, Adv. for R-2 Mr. A.D.N. Rao & Mr. Sudipto Sircar Advs. for R-4
9.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv.

			<p>Mr. A. K. Prasad, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Ms. Sakshi Popli, Adv. Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for Noticee No. 7 to 10 & 18 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Satyajit Kumar, Adv. for DSIIDC Mr. Ritesh Khatri, Adv. Mr. Ankit Gupta, Adv. Mr. Sumeer Sodhi, Adv. Mr. Virender Singh Rana, Adv. Mr. Sumit Gahlawat, Adv. Mr. Pulkit Srivastava, Adv. Mr. K. M. Panikkay, Adv.</p>
10.	Original Application No. 101/2014 (M.A. No. 115/2016)	Sobha Singh & Ors. Vs State of Punjab & Ors.	<p>Mr. Manish Kumar, Adv. for Applicant</p> <p>Mr. Anil Soni, AAG, for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsheery & Mr. Varun Punia, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 & 10 Mr. Rajkumar, Adv. for CPCB</p>
11.	Appeal No. 108/2015 (M.A. No. 943/2015 & M.A. No. 124/2016)	Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	<p>Mr. Dinesh K.Sabharwal, Adv. for Applicant</p> <p>Mr. Vishwendra Verma, Adv. for R-1 Mr. Raj Panjwani, Sr. Adv. with Mr. Mustafa Alam, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB</p>
12.	Appeal No. 110/2015 (Previously Original Application No. 282/2013) (M.A.No.760 /2013 & M.A.No.39/2014)	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	<p>Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant.</p> <p>Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. B.V. Niren, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 & 6 Mr. Sudhir Kulshreshtha, Adv. for R-4 Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R-5 Ms. Reena Singh, AAG, UP & Ms. Bhakti Pasrija Sethi, Adv. for R-7 & 8 Mr. Gaurav Dhingra, Adv. For R-9 Mr. A. K. Prasad, Adv. for MoUD</p>
13.	Original Application No. 302/2015	S. N. Rohatgi Vs. Union of India & Ors.	<p>Mr. Sudhir Nagaar, Adv. for Applicant</p> <p>Ms. P. Batra Singh, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-12 Aly Mirza & Mausii Kukreja, Adv. for R-13 Mr. Balendu Shekhar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener</p>

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